

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3624
ANSWERED ON 10/08/2021

DEMOLITION OF HUTS UNDER PMAY-G IN ODISHA

3624. SHRI SURESH PUJARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the numbers of beneficiaries in Odisha in general and in the district of Bargarh and Jharsuguda in particular where work order was issued in favour of the rightful beneficiaries, who were asked to demolish their huts for construction of Pradhan Mantri Awaas Yojana – Grameen (PMAY-G) and after demolition told that their names have disappeared from the list;
- (b) the number of persons in Bargarh and Jharsuguda district in Odisha where houses under PMAY-G was allotted and amount paid to wrong persons against the name of rightful beneficiaries; and
- (c) the details of Identification of the erring officials along with the action taken against them if any for that gross negligence in duty?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)& (b): No such complaints have been received in the Ministry of Rural Development.

(c) Does not arise.
